

(35)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. No. 511/93.

Dt. of Decision : 28.7.94.

Mr. M. Nagappa

.. Applicant.

Vs

1. Union of India as Postmaster General,
Andhra Pradesh Circle,
Hyderabad.

2. The Postmaster General,
Southern Region,
Kurnool.

3. Superintendent of Post Offices,
Kurnool.

.. Respondents.

Counsel for the Applicant : Mr. K.S.R. Anjaneyulu

Counsel for the Respondents: Mr. N.R. Devaraj, Sr. CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V. NEEL ARI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

Copy to:-

1. The Chief Postmaster General, Andhra Pradesh Circle.
2. The Postmaster General, Southern Region, Kurnool.
3. Superintendent of Post Offices, Kurnool.
4. One copy to Mr. K. S. R. Anajaneyulu, Advocate, CAT, Hyderabad.
5. One copy to Mr. N. R. Devaraj, Sr. CGSC, CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One Spare.

kku.

For A. S. S.

Vijayendra
2/8/86

31
O.A.NO.511/93.

JUDGMENT

Dt: 28.7.94

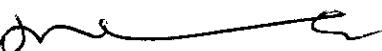
(AS PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMINISTRATIVE)

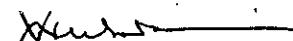
the applicant and Shri N.R.Devaraj, learned standing counsel for the respondents.

2. This application has been filed praying for a direction to the respondents to consider and promote the applicant to the next higher grade under BCR/with effect from 1.10.1991 giving him due seniority on the appropriate place ie., between Sl.Nos.6 and 7 (T.Suryanarayana and Y.Ramalingaiah) with all consequential benefits from 1.10.1991.

3. At the time of hearing, it is stated for both the sides that the relief asked for has already been granted as per Memo No.ST/SBCO/BCR/93, dated 13.6.1994.

4. As such, this OA has become infructuous and accordingly it is dismissed. No costs.


(R.RANGARAJAN)
MEMBER (ADMN.)


(V.NEELADRI RAO)
VICE CHAIRMAN

DATED: 28th July, 1994.
Open court dictation.

vsn


Dy. Registrar (Jud1)

(3)
09/11/93

TMED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.G.RTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY
MEMBER(C UDL)

AND

THE HON'BLE MR.R.RANGARAJAN : MEMBER(A)

Dated: 28/7/1994.

ORDER/JUDGMENT:

M.A./R.A/C.A. NO.

O.A.No. 7/11/93
in

T.A.No. (W.P.)

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

